95

(Rupees in crores

										sanctioned	
elhi ,										63.65	12.20
oa, Daman	& Diu				<u>-</u> :			1		17.60	1.85
1izoram	٠.		•.						• •	5 90	0.70
aksh a dweep				•,-						o 60	0.03
ondicherry		- '	•					,		10.61	2.86
SUB-TOTA	L			• •	•		•			111.94	18.72
TOTAL										7407 18	940.75
	lizoram aksh a dweep ondicherry SuB-Tota	lizoram . akshadweep . ondicherry . Sub-Total	lizoram akshadweep ondicherry	lizoram akshadweep ondicherry SUB-TOTAL	akshadweep	akshadweep	akshadweep	akshadweep	lizoram akshadweep ondicherry Sub-Total	akshadweep	Lizoram 5 90 akshadweep 0 60 ondicherry 10 61 Sub-Total 111 94

Note. - Amount shown against Union Territories without legislatures (A&N Island, Chandigarh, D&N Haveli, Delhi and Lakshadweep) are the funds provided finally in the demands of the Ministry of expenditure by them.

Award to cicus artists

314. SHRI GIAN CHAND TOTU: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state the steps which Government propose to take to reward the circus artists and the circus units for best performance, presentation and animal toupes, etc?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL CULTURE WELFARE AND (SHR1 DHANNA SINGH GULSHAN): The Indian Circus Federation has submitted to the Government a proposal for Government recognition of Circus art by giving National Awards to the Circus artists and Circus units of out. standing merit. The Federation has been requested to work out full details of its proposal to enable Government to consider it. These details are awaited from the Federation.

Fiats occupied by various political parties

- 315. SHRI KHURSHED ALAM KHAN: Will the Minister of WORKS AND HOUSING AND SUPPLY REHABILITATION be pleased to state;
- (a) what are the details of flats in North Avenue, South Avenue, and Vithalbhai Patel House, New Delhi which, are occupied by the various political parties, party-wise, as on the 31st March, 1978;
- (b) what is the amount of rent being charged for each such flat; and
- (c) what is the amount of rent outstanding recovery in resepct of each of such flat?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT); (a) to (c) A statement *ia* attached.